

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3338  
TO BE ANSWERED ON 4<sup>TH</sup> AUGUST, 2017**

**FSSAI STANDARDS AND LOGO**

**3338. SHRI PONGULETI SRINIVASA REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) released a set of standards and a logo, if so, the details thereof;
- (b) whether it has also focussed on awareness and consensus-building, if so, the details thereof and progress made;
- (c) whether FSSAI is working with small local flour suppliers to add premixed micronutrients and spreading awareness among consumers to opt for fortified staples, if so, the details thereof;
- (d) whether FSSAI has decided not to interfere in pricing, if so, the details thereof; and
- (e) whether some States are fortifying their foods products, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): The Food Safety and Standards Authority of India (FSSAI) has operationalised draft Food Safety and Standards (Fortification of Foods) Regulations, 2016 on 16.10.2016 that include standards for fortified food articles namely, wheat flour, rice, milk, edible oil and salt. A 'logo' to promote fortified food articles listed under the regulations has also been introduced.
- (b) & (c): FSSAI has established Food Fortification Resource Centre (FFRC) in collaboration with stakeholders to promote large-scale fortification of food and to nudge and facilitate food businesses in this effort. FSSAI through FFRC is also undertaking activities related to consumer awareness, consensus building etc. to promote fortified food articles.
- (d): Pricing of the food products does not come under the purview of the Food Safety and Standards Act, 2006 and FSSAI.
- (e): The Draft Food Safety and Standards (Fortification of Foods) Regulations, 2016 are voluntary in nature.

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